

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made, in official exigency, with immediate effect:-

Sl. No.	Name of Sr. PA/PA	From	To
1.	Ms. Anuradha Sharma EC : 3110	Sr.PA in the Vacant Court, ASJ-06, New Delhi District, Patiala House Courts, New Delhi.	Sr. PA in the court of Sh. Dheeraj Mor, Spl. Judge (PC Act) (CBI) (Coal Block -01), Rouse Avenue Court Complex, New Delhi.
2.	Sh. Ravi Prakash EC- 24442580	PA in the Vacant Court, ASJ-06, New Delhi District, Patiala House Courts, New Delhi.	PA in the court of Sh. Dheeraj Mor, Spl. Judge (PC Act) (CBI) (Coal Block -01), Rouse Avenue Court Complex, New Delhi.
3.	Sh. Pawan Singhania EC : 96621376	PA in the court of Sh. Dheeraj Mor, Spl. Judge (PC Act) (CBI) (Coal Block -01), Rouse Avenue Court Complex, New Delhi.	PA in the Office Pool New Delhi District, Patiala House Courts, New Delhi.
4.	Sh. Ravi Yadav EC- 15812813	PA in the court of Sh. Dheeraj Mor, Spl. Judge (PC Act) (CBI) (Coal Block -01), Rouse Avenue Court Complex, New Delhi.	PA in the Vacant Court, ASJ-06, New Delhi District, Patiala House Courts, New Delhi.
5.	Ms. Rama Kashyap EC : 3495	PA in the Vacant Court, District Judge, (Commercial Court) -03, West District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Dig Vinay Singh, Special Judge (PC Act) (CBI) - 09 (MPs/MLAs Cases), Rouse Avenue Court Complex, New Delhi.
6.	Ms. Manmeet Kaur EC : 87549039	PA in the Vacant Court, District Judge (Commercial Court)-03, West District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Dig Vinay Singh, Special Judge (PC Act) (CBI)-09 (MPs/MLAs Cases), Rouse Avenue Court Complex, New Delhi.
7.	Sh. Naveen Kumar Sharma EC : 3367	Sr.PA in the court of Sh. Dig Vinay Singh, Special Judge (PC Act) (CBI)-09 (MPs/MLAs Cases), Rouse Avenue Court Complex, New Delhi.	Sr. PA in the Hon'ble High Court of Delhi, New Delhi. <i>(in diverted capacity)</i>
8.	Ms. Anjali EC : 3553/ 60807851	PA in the court of Sh. Dig Vinay Singh, Special Judge (PC Act) (CBI)-09 (MPs/MLAs Cases), Rouse Avenue Court Complex, New Delhi.	PA in the Vacant Court, District Judge (Commercial Court)-03, West District, Tis Hazari Courts, Delhi.
9.	Sh. Ghanshyam EC : 3056	PA in the court of Ms. Neha Paliwal Sharma, District Judge-03, Central District, Tis Hazari Courts, Delhi.	PA in the O/o Chairman (IT & Digitization), Delhi District Courts.

10.	Sh. Surender Singh EC : 65054909	PA in the O/o Chairman (IT & Digitization), Delhi District Courts.	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
11.	Sh. Ankit EC : 94467046	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Satish Kumar, District Judge -13, Central District, Tis Hazari Courts, Delhi.
12.	Sh. Deepak Kumar EC: 86464516	PA in the Mediation Centre, Tis Hazari Courts, Delhi. (under transfer)	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
13.	Ms. Anjali Chadha EC : 3434	PA in Personal Office of Principal District & Sessions Judge, Shahdara, District, Karkardooma Courts, Delhi.	PA in the Mediation Centre, North West District, Rohini Courts, Delhi.
14.	Sh Rakesh Kumar EC : 17317205	PA in the court of Sh. Arvind Dev, Civil Judge-09, Central District, Tis Hazari Courts, Delhi.	PA in the Office Pool, Shahdara, District, Karkardooma Courts, Delhi.
15.	Ms. Bhawna Rani EC : 70284401	PA in the Office Pool, North-West District, Rohini Delhi.	PA in the court of Sh. Arvind Dev, Civil Judge-09, Central District, Tis Hazari Courts, Delhi.
16.	Ms. Amita EC : 3218	Sr. PA in the Mediation Centre, North West District, Rohini Courts, Delhi.	Sr. PA in the Office Pool, North West District, Rohini Courts, Delhi.

Note:-

1. The above- mentioned Personal Assistants are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.
2. Non-compliance of the transfer & posting order / Immediately proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

(SANJAY SARG-I)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 20655-20735 /Admn-I/P & T/HQs/2025

Dated, Delhi the 05 MAY 2025

Copy forwarded for information and necessary action to :-

1. The Registrar, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, West, NDD, North-West, Shahdara Delhi/ New Delhi.
3. The Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI, Rouse Avenue Court Complex, New Delhi.
4. The Officers and Officials concerned.
5. The Personal Office of the undersigned.
6. The Sr. Accounts Officer/DDO, Accounts Branch, Central, West, NDD, North-West, Shahdara Delhi/ New Delhi.
7. The A.O (Judl.)/Branch in Charge, Administration Branch, West, NDD, North-West, Shahdara Delhi/ New Delhi..
8. The Dealing Official, Personal File / Leave Seat Administration Branch-I, Central, Tis Hazari Courts, Delhi.
9. The Dealing Official, ACR Cell/Layers/Computer Branch, Central, Tis Hazari Courts, Delhi.
10. Web-site Committee, Tis Hazari Courts, Delhi with the direction to upload the order on the "Employees Corner" (on website)

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